POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

# KUBERAN GLOBAL EDU SOLUTIONS LIMITED

**Corporate Identification Number:** L80900TZ2013PLC019519;
**Registered Office:** Number 401, GES Complex 1st Floor, 7th Street Gandhipuram, Coimbatore – 641012, Tamil Nadu, India;
**Contact Number**: +91-0422-4348001/+91-9159488001/ +91-9944488001;
**Website**: www.kgesltd.in; **Email Address:** investor@kgesltd.in/ kgesltd@gmail.com;

**Open Offer for acquisition of up to 5,47,700 Offer Shares representing 26.00% of the Voting Share Capital of Kuberan Global Edu Solutions Limited, ('Target Company'), from its public shareholders at an offer price of ₹18.00/- per Offer Share, payable in cash, by M/s Hathor Corporate Advisors LLP (Acquirer), along with the Person Acting In Concert, M/s Plutus Capital Management LLP (PAC), in accordance with the provisions of Regulations 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto.**

**This Post-Offer Public Announcement is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirer and the PAC to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18(12) and other applicable provisions under the SEBI (SAST) Regulations ('Post-Offer Public Announcement').**

**This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: a) Public Announcement dated Wednesday, October 30, 2024 ('Public Announcement'), (b) Detailed Public Statement dated Monday, November 04, 2024 in connection with this Offer, published on behalf of the Acquirer and the PAC on Tuesday, November 05, 2024, in Financial Express (English Daily) (All Editions), Jansatta (Hindi daily) (All Editions), Mumbai Lakshadeep (Marathi Daily) (Mumbai Edition), and Makkal Kural (Tamil Daily) (Coimbatore Edition) ('Detailed Public Statement'), (c) Draft Letter of Offer dated Tuesday, November 12, 2024 filed and submitted with SEBI pursuant to the provisions of Regulation 16 (1) of the SEBI (SAST) Regulations ('Draft Letter of Offer'), (d) Letter of Offer dated Saturday, April 05, 2025, along with the Form of Acceptance-cum-Acknowledgement ('Letter of Offer'), (e) Recommendations of the Independent Directors of the Target Company which were approved on Tuesday, April 15, 2025 and published in the Newspapers on Wednesday, April 16, 2025 ('Recommendations of the Independent Directors of the Target Company'), (f) Pre-Offer cum corrigendum to the Detailed Public Statement Advertisement dated Wednesday, April 16, 2025, which was published in the Newspapers on Thursday, April 17, 2025 ('Pre-Offer Public Announcement') (the Public Announcement, the Detailed Public Statement, the Draft Letter of Offer, the Letter of Offer, the Recommendations of the Independent Directors, and the Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement of the Target Company and this Post-Offer Public Announcement are hereinafter collectively referred to as 'Offer Documents') issued by the Manager on behalf of the Acquirer and the PAC.**

The capitalized terms used but not defined in this this Post-Offer Public Announcement shall have the meaning assigned to such terms in the Offer Documents.

| | | |
|---|---|---|
| **1.** | **Name of the Target Company** | M/s Kuberan Global Edu Solutions Limited bearing corporate identity number 'L80900TZ2013PLC019519', with its registered office located at Number 401, GES Complex 1st Floor 7th Street Gandhipuram, Coimbatore – 641012, Tamil Nadu, India. |
| **2.** | **Name of the Acquirer and PAC** | M/s. Hathor Corporate Advisors LLP bearing LLPIN 'AAO-6141', with its registered office located at 604, Centrum, Opposite TMC Office, Near Satkar Grande Hotel, Wagle Estate, Thane - 400604, Maharashtra, India. (Acquirer) |
| | | M/s. Plutus Capital Management LLP bearing LLPIN 'AAG-5543', with its registered office located at 604, Centrum, Opposite TMC Office, Near Satkar Grande Hotel, Wagle Estate, Thane - 400604, Maharashtra, India. (PAC) |
| **3.** | **Name of Manager to the Offer** | Swaraj Shares and Securities Private Limited |
| **4.** | **Name of Registrar to the Offer** | Integrated Registry Management Services Private Limited |
| **5.** | **Offer Details** | |
| 5.1 | Date of Opening of the Offer | Monday, April 21, 2025 |
| 5.2 | Date of Closing of the Offer | Monday, May 05, 2025 |
| **6.** | **Date of Payment of Consideration** | Wednesday, May 14, 2025 |
| **7.** | **Details of the Acquisition** | |

| | Particulars | Proposed in the Offer Document (Assuming full acceptance in this Offer) | | Actuals | |
|---|---|---|---|---|---|
| 7.1 | Offer Price | ₹18.00/- | | ₹18.00/- | |
| 7.2 | Aggregate number of Equity Shares tendered | 5,47,700 | | 30,000 | |
| 7.3 | Aggregate number of Equity Shares accepted | 5,47,700 | | 30,000 | |
| 7.4 | Size of the Open Offer(Number of Equity Shares multiplied by Offer Price per Equity Share) | ₹98,58,600.00/- | | ₹5,40,000.00/- | |
| 7.5 | **Shareholding of the Acquirer and the PAC before the Share Purchase Agreement/ Public Announcement** | | | | |
| a) | Number of Equity Shares | 1,06,000 | | 1,06,000 | |
| b) | % of fully diluted Equity Share capital | 5.03% | | 5.03% | |
| 7.6 | **Sale Shares proposed to be acquired by way of Share Purchase Agreement** | | | | |
| a) | Number of Equity Shares | 13,67,657 | | 13,67,657 | |
| b) | % of fully diluted Equity Share capital | 64.92% | | 64.92% | |
| 7.7 | **Equity Shares acquired by way of Offer** | | | | |
| a) | Number of Equity Shares | 5,47,700 | | 30,000 | |
| b) | % of fully diluted Equity Share capital | 26.00% | | 1.42% | |
| 7.8 | **Equity Shares acquired after the Detailed Public Statement** | | | | |
| a) | Number of Equity Shares acquired | Nil | | Nil | |
| b) | Price of the Equity Shares acquired | Not Applicable | | Not Applicable | |
| c) | % of Equity Shares acquired | Not Applicable | | Not Applicable | |
| 7.9 | **Post-Offer shareholding of the Acquirer and the PAC** | | | | |
| a) | Number of Equity Shares | 20,21,357 | | 15,03,657 | |
| b) | % of fully diluted Equity Share capital | 95.96% | | 71.38% | |
| 7.10 | **Pre-Offer and Post-Offer shareholding of the Public Shareholders (other than the Acquirer)** | | | | |
| | **Particulars** | **Pre-Offer** | **Post-Offer** | **Pre-Offer** | **Post-Offer** |
| a) | Number of Equity Shares | 6,32,879 | 85,179 | 6,32,879 | 6,02,879 |
| b) | % of fully diluted Equity Share capital | 30.05% | 4.04% | 30.05% | 28.62% |

**8.** The Acquirer along with the PAC accepts full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.

**9.** The Acquirer will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22(1), and 22(3) of the SEBI (SAST) Regulations and will make an application for reclassification of itself and the PAC as the promoters of the Target Company, in accordance with the provisions of Regulation 31A(10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto (**'SEBI (LODR) Regulations'**).

**10.** A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com and the registered office of the Target Company.

**ISSUED BY MANAGER TO THE OFFER**

SWARAJ
SHARES & SECURITIES PVT LTD

**Swaraj Shares and Securities Private Limited**
**Corporate Identification Number:** U51101WB2000PTC092621
**Principal Place of Business:** Unit No 304, A Wing, 215 Atrium, Near Courtyard Marriot, Andheri East, Mumbai- 400093, Maharashtra, India
**Contact Person:** Pankita Patel/ Tanmoy Banerjee
**Contact Number:** +91-22-69649999
**Email Address:** takeover@swarajshares.com
**Investor grievance Email Address:** investor.relations@swarajshares.com
**SEBI Registration Number:** INM00012980
**Validity:** Permanent

**On behalf of all the Acquirer and the PAC**
**sd/-**
**Mr. Siddhant Laxmikant Kabra**
**(Designated Partner of Acquirer and the PAC)**

**Date:** Tuesday, May 20, 2025
**Place:** Mumbai